

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 129(MB)/2008 ✓
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016



NAME OF THE COMPANY: Union of India

Vs

M/s. Panther Investrade Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 388B

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Srinivasan Jot Srinivasan (Adv)	For Respondents		
2	Sanjeev Namra	CGSC	SFID	
3	Abhishek Chai,	Adv	"	
4	Deepmala Indora,	Adv(Law)	"	
5	Ajeet Srivastava,	Prosecutor	"	

ORDER

In view of lack of Coram in Principal Bench the petition is listed before the Special Bench today. At the request of the parties, the matter is adjourned to 25.07.2016 at 2.00 PM.

[R. VARDHARAJAN]
MEMBER(J)

[S.K. MOHAPATRA]
MEMBER(T)

Date: 20.07.2017
[ravi]